

Kerala Gazette No. 41 dated 17th October 2017.

PART I



GOVERNMENT OF KERALA

Abstract

WATER RESOURCES DEPARTMENT—KERALA WATER AUTHORITY—WATER CHARGES
REVISED TARIFF IN RESPECT OF DOMESTIC CONNECTIONS—DETAILS
ELABORATED—MODIFIED—ORDERS ISSUED

WATER RESOURCES (WATER SUPPLY-B) DEPARTMENT

G. O. (Ms.) No. 92/2014/WRD.

Dated, Thiruvananthapuram, 30th September 2014.

*Read:—*1. G. O. (Ms.) No. 88/2014/WRD dated 25-9-2014.

2. Letter No. KWA/RMC/941/2011, dated 29-9-2014 of the
Managing Director, Kerala Water Authority.

ORDER

1. As per the Government Order read above, Government have accorded sanction to Kerala Water Authority to revise water charges w.e.f. 1-10-2014. With regard to the tariff in respect of domestic connections ordered in the G. O., Managing Director, Kerala Water Authority, as per the letter read above has proposed elaboration of the category, consumption level and tariff with a view to making it more unambiguous.

G. 38(a)/2017/DTP.

2. Government have examined the proposal in detail and are pleased to elaborate tariff in respect of domestic connections ordered in the Government Order read above as follows:

<i>Category and consumption level</i>	<i>Tariff</i>	
	<i>Fixed</i>	<i>Variable</i>
1	Domestic	
Upto 5000 litres	Nil	₹ 4.00 per 1000 litres with Minimum ₹ 20.00
Above 5000 to 10000 litres	Nil	₹ 20.00 plus ₹ 4.00 per 1000 litres in excess of 5000 litres
Above 10000 to 15000 litres	Nil	₹ 40.00 plus ₹ 5.00 per 1000 litres in excess of 10000 litres
Above 15000 to 20000 litres	Nil	₹ 6.00 per every 1000 litres for the entire consumption (0 to 20000 litres)
Above 20000 to 25000 litres	Nil	₹ 7.00 per every 1000 litres for the entire consumption (0 to 25000 litres)
Above 25000 to 30000 litres	Nil	₹ 9.00 per every 1000 litres for the entire consumption (0 to 30000 litres)
Above 30000 to 40000 litres	Nil	₹ 12.00 per every 1000 litres for the entire consumption (0 to 40000 litres)
Above 40000 to 50000 litres	Nil	₹ 14.00 per every 1000 litres for the entire consumption (0 to 50000 litres)
Above 50000 litres	Nil	₹ 700.00 plus ₹ 40.00 per every 1000 litres in excess of 50000 litres

- (a) No water charges will be collected from BPL families who consume up to 15000 litres per month.

3. The Government Order read above stands modified to the above extent.

By order of the Governor,

V. J. KURIAN,
Additional Chief Secretary to Government.

To

The Managing Director, Kerala Water Authority, Thiruvananthapuram.

The Prl. Accountant General (A&E), (Audit), Kerala, Thiruvananthapuram.

The Finance Department (Vide U.O. No. 93028/PUC1/13/Fin dated
31-10-2013).

The Web & New Media, Information & Public Relations Department

Stock file/Office Copy.

Copy to:

PS to Hon. Minister, Water Resources.

Disposal leading to G. O. (Ms.) No. 88/2014/WRD dated 25-9-2014.

General Administration (SC) Dept.
